

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 3051
TO BE ANSWERED ON DECEMBER 16, 2021**

DESIGNING OF OFFICES/COMPLEXES BUILDINGS

**NO. 3051. SHRI KOTHA PRABHAKAR REDDY:
SHRIMATI VANGA GEETHA VISWANATH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to design offices/complexes and other buildings to be eco-friendly in future and if so, the details thereof;**
- (b) the steps taken by the Government in this regard; and**
- (c) the details of involvement of architects in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): 'Land' and 'Colonization' are state subjects. As such, the matter falls within the domain of the respective State and Union Territory Governments. For the guidance of the States/UTs, the Ministry has issued Model Building Bye Laws, 2016 and Urban & Regional Development Plans Formulation and Implementation Guidelines (URDPFI), 2014 which, *inter alia*, include eco-friendly provisions for buildings and urban development. Architects are involved in architectural design in accordance with applicable norms.
